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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/130/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s C.R.I. Infrastructures (India) Private Limited & 5
others
UNDER SECTION : 235, 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. For C. ISI VISITHU
SANDHEEPKUMAR

Counsel for Petitioner



2. H. KARTHIK SEKHARI
N.P. VIJAY KUMAR

Counsel for Respondents



ORDER

Counsel representing both the parties are present. Counsel for petitioner filed CA 65/2017 for bringing additional documents for which counsel for respondents has not filed any counter. Considering the prayer and contents of the application, we are inclined to allow CA 65/2017. The matter is posted for final hearing. Put up on **15.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)